

---

1

2

3

---

(iv) It is very toxic to aquatic organism, hence a cautionary statement should be incorporated on label and leaflets that it is toxic to aquatic organism, hence should not be used near water bodies, aquaculture or pisciculture area.

(v) A cautionary statement should incorporate in label and leaflet that this product is toxic to birds.

---

#### **Enhanced assistance for CRF, MIDH**

3083. SHRI BHASKAR RAO NEKKANTI: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

(a) whether it is a fact that Government has enhanced the Controlled Release Fertilizer (CRF) grant suitably;

(b) if so, the details thereof;

(c) whether it is also a fact that Government has increased the assistance under area expansion programme taken up in MIDH (Mission of Integrated Development of Horticulture), a scheme under National Horticulture Mission (NHM) for various horticulture products; and

(d) if so, the details thereof?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) and (b) There is no such grant.

(c) and (d) Mission for Integrated Development of Horticulture (MIDH) was approved for continuation upto 31.03.2020, co-terminus with 14th Finance Commission period. Government has extended the date for submission of the report of the 15th Finance Commission, accordingly all the schemes which were co-terminus with 14th Finance Commission have been given an extension upto 31.03.2021 or till the date the recommendations of 15th Finance Commission come into effect, whichever is earlier.

Hence, the existing assistance under area expansion under MIDH (NHM) would continue upto 31.03.2021.

#### **Setting up of cold storages**

†3084. SHRIMATI KANTA KARDAM: Will the Minister of AGRICULTURE AND FARMERS WELFARE be pleased to state:

- (a) the number of cold storages set up in Uttar Pradesh;
- (b) whether there is not enough facility of cold storages in all the districts of the State and whether the farmers are being charged extra money for using cold storages;
- (c) if so, the details thereof and if not, the reasons therefor; and
- (d) the steps taken by Government to establish more cold storages in every district of the country?

THE MINISTER OF AGRICULTURE AND FARMERS WELFARE (SHRI NARENDRA SINGH TOMAR): (a) 1911 number of cold storages have been set up in Uttar Pradesh as on 31.12.2019.

(b) and (c) A study on All India Cold-chain Infrastructure Capacity (AICIC-2015) carried out by NABARD Consultancy Service (NABCONS) assessed requirement of 106.75 lakh MT capacity of cold storages for fruits and vegetables in Uttar Pradesh. Currently, Uttar Pradesh has 156.86 lakh MT capacity of cold storages. As per the report received from State Government, except storage charges, no extra money is being charged for using cold storages facility.

(d) Government is implementing following schemes under which financial assistance is provided for setting up of cold storages throughout the country including Uttar Pradesh:-

- (i) Mission for Integrated Development of Horticulture (MIDH) by Ministry of Agriculture and Farmers Welfare.
- (ii) Pradhan Mantri Kisan SAMPADA Yojana (PMKSY) by Ministry of Food Processing Industries.

---

†Original notice of the question was received in Hindi.